

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 17 OF 2017

Dated: 31st July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M/s Him Urja Pvt. Ltd. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg
h/f Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar
h/f Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma
h/f Mr. Pradeep Misra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**